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|----------------------------------------------------------------------------------------|-------------------------------------------------|
| 3. Development of residential and other facilities at Bodhgaya.                        | } Details and allocations yet to be finalised.] |
| 4. Tourist Bungalow/ Youth Hostel at Ranchi/Ne'arhi.                                   |                                                 |
| 5. Tourist Bungalow at Raxaul.                                                         |                                                 |
| 6. Additional accommodation facilities in Hazaribagh and Palamu Wild Life Sanctuaries. |                                                 |

तकनीकी संस्थाओं में बाह्य के विद्यार्थियों के प्रवेश

1447. श्री राम साहय : क्या शिक्षा मंत्री यह बताने को कृपा करें कि अखिल भारतीय तकनीकी परिषद् के इस निर्णय के संबंध में कि तकनीकी संस्थाओं में सम्बन्धित राज्यों के बाह्य के विद्यार्थियों को भी लिया जाना चाहिये और जिसके बारे में कुछ राज्य सरकारें पहले ही अपनी स्वीकृति दे चुकी है, क्या सरकार इस वर्ष तकनीकी विद्यार्थियों की स्थिति को दृष्टि में रखते हुए उन राज्य सरकारों को इस निर्णय को कार्यान्वित करने की स्वीकृति देने के लिये पुनः लिखने का विचार रखती है, जिन्होंने अभी तक इसकी स्वीकृति नहीं दी है ?

†[ADMISSION OF OUTSIDE STUDENTS IN TECHNICAL INSTITUTIONS]

1447. SHRI RAM SAHAI : Will the Minister of EDUCATION be pleased to state: whether, in view of the situation obtaining this year among the technical students, Government propose to approach again those State Governments which have not so far given their acceptance to implement the decision of the All India Council of Technical Education regarding admission of students from outside the respective States in the technical institutions and about which some of the State Governments have already given their acceptance ?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भगवत झा आज़ाद) : जी हाँ, सरकार सिफारिशों को पुनः दोहराएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : Yes, Sir. The Government will reiterate the recommendation.]

†[ ] English translation.

#### JOB ORIENTED LITERACY PROGRAMME FOR GROWN UPS

1448. SHRI Z. A. AHMAD:  
SHRI YELLA REDDY :

Will the Minister of EDUCATION be pleased to state :

(a) whether the job oriented literacy programme for the grown ups has become popular ;

(b) if so, whether this experimental literacy programme will be extended in more States; and

(c) if so, whether this course will be followed through Universities ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) There is no job-oriented literacy programme for grown-ups as such. However, a programme of Kisan Saksharta Yojana (Farmers Education and Functional Literacy), as a part of the joint project of Farmers' Training in High Yielding Variety areas in which the Ministries of Food and Agriculture Information and Broadcasting and Education are collaborating, has been started with the object of improving the functional competence of the farmers. The programme was started in three States last year and is being extended to seven more States this year. It is too early to assess the popularity of the programme.

(c) The programme is being implemented in collaboration with the State Governments and voluntary organisations.

#### LOSSES IN THE STORE OF NATIONAL GALLERY OF MODERN ART

1449. SHRI REWATI KANT SINHA :  
SHRI CHITTA BASU :  
SHRI BALKRISHNA GUPTA :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Director of National Gallery of Modern Art informed Government about heavy losses in their store as far back as September, 1963;

(b) if so, whether any action has been taken by Government in this behalf; and

(c) if so, the details of the action taken so far ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) Yes, Sir.

(b) and (c) The matter was reported to the local Police for investigation in respect of some losses and they have replied that after due investigation, the complaint has been filled as untraced and that the case will be reinvestigated if any clue of the lost stores is found in future. The explanations of the officers concerned in the matter of maintenance, issuance and safe custody of the stores in the National Gallery of Modern Art, from time to time, have been obtained and are under examination. It is also proposed to have a special audit carried out of the stocks of the National Gallery of Modern Art in order to assess the exact loss of stores. If considered necessary, the case will also be reported to the Special Police Establishment for investigation.

#### VACANCIES OF JUDGES IN MADRAS HIGH COURT

1450. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of vacancies of Judges at present in the High Court of Madras;

(b) whether there is going to be any additional appointment of Judges in the said Court, if so, how many and when they will be appointed; and

(c) what is the reason for the delay in filling up the vacancies and also the new appointments, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) The Question of appointment of two judges in Madras High Court is under consideration.

#### RECHARGING OF USED BATTERIES OF CARAVELLE AIRCRAFT

1451. SHRI Z. A. AHMAD : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Shri J. D. Naidu an electrician of the Indian Airlines has invented a new process for recharging the used batteries of the Caravelle Aircraft;

(b) if so, whether this new process has been tested and found satisfactory;

(c) whether the recharged batteries have been used by Caravelle Aircraft for their flights;

(d) if so, how these batteries worked;

(e) whether it is a fact that this invention has not been officially recognised so far by the Indian Airlines; and

(f) if so, what are the reasons therefor?

#### THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) to (f) Shri Naidu, a mechanic in the Indian Airlines, claimed to have devised a method for reconditioning and re-building "SAFT" batteries used on Caravelle aircraft. His claim was fully investigated but it was not considered safe to use such re-built batteries on aircraft. It is, in fact, contrary to the normal aeronautical practice to use re-built batteries on aircraft as battery failure can cause total power failure thereby endangering the safety of the aircraft. These re-built batteries were tried out for use on ground equipment but their performance was unsatisfactory. However, Shri Naidu was given two advance increment in appreciation of the initiative shown by him.

#### TALKS ON ABOLITION OF PRIVY PURSES

1452. SHRI Z. A. AHMAD : Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred Question No. 65 given in the Rajya Sabha on the 24th July, 1968 and state :

(a) whether Government have invited the representatives of the ex-rulers to hold further talks on abolition of privy purses;

(b) whether Government have taken a final decision in regard to the abolition of privy purses and other privileges of the ex-rulers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c) The Government have taken a decision in principle to abolish privy purses and privileges of the Rulers. The measures necessary for the implementation of the decision including details of transitional arrangements are being worked out.